

## Annexure - 2

Name of the corporate debtor: Smartron India Private Limited ; Date of commencement of CIRP: 10th January, 2024; List of creditors as on: 05th February 2024

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks,if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related Party?	% of voting share in COC					
1	ZTE Corporation, China	24.01.2024	10,39,40,070	10,39,40,070	Non-payment of amount as per settlement agreement	NIL	NIL	No	99.74%	NIL	NIL	0	0	Claim Admitted based on the documents submitted
	<b>TOTAL</b>		<b>10,39,40,070</b>	<b>10,39,40,070</b>								<b>0</b>	<b>0</b>	